

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

No. L-1/18/2010-CERC

Dated 29th January, 2020

CORRIGENDUM

In the notification of the Central Electricity Regulatory Commission dated 6.4.2016 published in the Gazette of India, Extraordinary, Part-III, Section 4 at Sr. No. 162 dated 29.4.2016:

- 1) At page 10, line 53, the words “a Central Generating Station of” shall be read as “a Central Generation Station or”.
- 2) At page 10, line 54, the word “at” shall be read as “the”.

-Sd-

(Sanoj Kumar Jha)

Secretary